

Expansion of Piped Natural Gas in Nellore (AP)

453. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Ministry is going to extend PNG in the latest round to 50 geographical locations which includes Nellore district in Andhra Pradesh;

(b) if so, the details thereof and by when Nellore is going to get piped natural gas to homes; and

(c) what plan of action the Ministry have to provide CNG facilities in Nellore?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorising the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. Under the 10th CGD Bidding Round, PNGRB has authorized 50 Geographical Areas (GA) spread over 124 Districts across 14 States including Sri Potti Sriramulu Nellore District (Nellore) GA in the State of Andhra Pradesh. Details of GAs authorized under 10th CGD Bidding Round are given in Statement (*See* below).

With regard to providing PNG and CNG in Nellore District, PNGRB has authorized Consortium of AG&P LNG Marketing Pte Ltd. and Atlantic Gulf & Pacific (AG&P) for development of CGD Networks in Sri Potti Sriramulu Nellore District (Nellore) in the State of Andhra Pradesh. As per the Minimum Work Program submitted to PNGRB, the entity has committed to provide 8, 52, 111 PNG connections to households and to set up 81 CNG stations over the work plan period.

*Statement**Details of Geographical Areas in 10th CGD bidding round*

Sl. No.	Geographical Area (GA)	State	Authorised Entity
1	2	3	4
1.	Anantapur and YSR (Kadapa) Districts	Andhra Pradesh	
2.	Sri Potti Sriramulu Nellore District		Consortium of AG&P LNG Marketing Pte. Ltd. & Atlantic Gulf & Pacific
3.	Chittoor, Kolar and Vellore Districts	Andhra Pradesh, karnataka and Tamil Nadu	Consortium of AG&P LNG Marketing Pte. Ltd. & Atlantic Gulf & Pacific
4.	Araria, Purnia, Katihar and Kishanganj Districts	Bihar	Indian Oil Corporation Limited
5.	Arwal, Jehanabad, Bhojpur and Buxar Districts		
6.	Khagaria, Saharsa and Madhepura Districts		
7.	Lakhisarai, Munger and Bhagalpur Districts		
8.	Muzaffarpur, Vaishali, Saran and Samastipur Districts		
9.	Nawada and Koderma Districts	Bihar and Jharkhand	Indian Oil Corporation Limited
10.	Sheikhpura, Jamui and Deoghar Districts		
11.	Kaithal District	Haryana	Indraprastha Gas Limited

12.	Sirsa, Fatehabad and Mansa (Punjab) Districts	Haryana and Punjab	Gujarat Gas Limited
13.	Chatra and Palamu Districts	Jharkhand	Bharat Gas Resources Limited
14.	Seraikela-Kharsawan District		GAIL Gas Limited
15.	West Singhbhum District		
16.	Bagalkot, Koppal and Raichur Districts		Consortium of AG&P LNG Marketing Pte. Ltd. & Atlantic Gulf & Pacific
17.	Chikkamagaluru, Hassan and Kodagu Districts	Karnataka	
18.	Kalaburagi and Vijayapura Districts		
19.	Mysuru, Mandya and Chamarajanagar Districts		
20.	Uttara Kannada, Haveri and Shivamogga Districts		
21.	Alapuzzha, Kollam and Thiruvananthapuram Districts	Kerala	Consortium of AG&P LNG Marketing Pte. Ltd. & Atlantic Gulf & Pacific
22.	Ashoknagar District	Madhya Pradesh	Indian Oil Corporation Limited
23.	Gwalior (Except already authorized) District and Sheopur District		Rajasthan State Gas Limited
24.	Morena District		Indian Oil Corporation Limited
25.	Raisen, Shajapur and Sehore Districts		GAIL Gas Limited
26.	Shivpuri District		Consortium of Think Gas Distribution Pvt. Ltd. & Think Gas Investment Pte. Ltd.

1	2	3	4
27.	Sidhi and Singrauli Districts	Madhya Pradesh	Bharat Gas Resources Limited
28.	Ujjain (Except area already authorized) District, Dewas (Except area already authorized) District and Indore (Except area already authorized) District		Gujarat Gas Limited
29.	Anuppur, Bilaspur and Korba Districts		Adani Gas Limited
30.	Jhabua, Banswara, Ratlam and Dungarpur Districts	Madhya Pradesh and Rajasthan	Gujarat Gas Limited
31.	Jhansi (Except area already authorized) District, Bhind, Jalaun, Lalitpur and Datia Districts	Madhya Pradesh and Uttar Pradesh	Adani Gas Limited
32.	Ferozepur, Faridkot and Sri Muktsar Sahib Districts	Punjab	Gujarat Gas Limited
33.	Hoshiarpur and Gurdaspur Districts		
34.	Ajmer, Pali and Rajsamand Districts	Rajasthan	Indraprastha Gas Limited
35.	Jalore and Sirohi Districts		Gujarat Gas Limited
36.	Azamgarh, Mau and Ballia Districts		Torrent Gas Private Limited
37.	Bareilly (Except area already authorized)	Uttar Pradesh	

	District, Pilibhit and Rampur Districts		Hindustan Petroleum Corporation Limited
38.	Basti and Ambedkarnagar Districts		Torrent Gas Private Limited
39.	Farrukhabad, Etah and Hardoi Districts		Hindustan Petroleum Corporation Limited
40.	Gonda and Barabanki Districts		Torrent Gas Private Limited
41.	Jaunpur and Ghazipur Districts		Indian Oil-Adani Gas Private Limited
42.	Kanpur (Except area already authorized) District, Fatehpur and Hamirpur Districts		Indraprastha Gas Limited
43.	Mainpuri and Kannauj Districts		Hindustan Petroleum Corporation Limited
44.	Mirzapur, Chandauli and Sonbhadra Districts		GAIL Gas Limited
45.	Shahjahanpur and Budaun Districts		Hindustan Petroleum Corporation Limited
46.	Bijnor and Nainital Districts	Uttar Pradesh and Uttarakhand	Hindustan Petroleum Corporation Limited
47.	Darjeeling, Jalpaiguri and Uttar Dinajpur Districts	West Bengal	Hindustan Petroleum Corporation Limited
48.	Howrah (Except Area already authorized) District and Hoogly (Except Area already authorized) District		
49.	Nadia (Except Area already authorized) District and North 24 Parganas (Except Area already authorized) District		
50.	South 24 Parganas (Except Area already authorized) District		